

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/618(KB)2020
IA(IBC)(LIQ.)/4(KB)2024,
IA(I.B.C)/1384(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	RELIANCE BROADCAST NETWORK LIMITED VS YESCOM INDIA SOFTECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Rakhi Purnima Pal, Adv.] For the Resolution Professional
Ms. Shalini Day, Adv.]

Ms. Madhuri Pandey, FCS] For the Suspended Board of Directors

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**